

1	2	3	4	5	6	7
28	Tripura	146.74	143.43	7	128.35	143.43
29	Uttarakhand	310.08	267.47	6	279.76	267.47
	TOTAL :	3365.30	3125.59	77	2790.18	2697.02
	GRANT TOTAL :	17329.07	14506.45	574	7777.19	14077.88

* Project completion/short closing reports from Jammu & Kashmir are still awaited.

Maheshwar Hydro Power Project

†2372. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

(a) the reasons for holding up the construction work on Maheshwar Hydro Power Project on Narmada river in Madhya Pradesh;

(b) whether any proposal for starting this project under the National Hydroelectric Power Corporation (NHPC) is pending with the Central Government; and

(c) the number of proposals received from Madhya Pradesh Government for increasing power generation by establishing new power projects and the decision being taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) In exercise of power under Section-5 of the Environment (Protection) Act, 1986, Ministry of Environment & Forests (MoEF) vide letter dated 23.4.2010, directed the project proponent M/s Maheshwar Hydro Power Project to get the on-going construction works at the site suspended with immediate effect for non-fulfillment of Terms and Conditions of specific identified environmental issues, till the compliance report is found implementable by the Government. However, to avoid possible damage to the safety of the structures, MoEF vide letter dated 10.05.2010, amended their orders dated 23.04.2010 to the extent that only seven gates, which are yet to be made functional and are under installation may be completed, as planned before the onset of monsoons.

†Original notice of the question was received in Hindi.

(b) There is no proposal to get this project started through NHPC.

(c) No proposal has been received in Central Electricity Authority (CEA) for concurrence of Hydro electric project from Madhya Pradesh Government during the last 3 years. After the enactment of Electricity Act, 2003, techno-economic concurrence of CEA is not required for thermal power projects.

Gas-based power projects

2373. DR. MANOHAR JOSHI: Will the Minister of POWER be pleased to state:

(a) the number of Liquefied Natural Gas (LNG) and Compressed Natural Gas (CNG) based power projects functioning in the country as on date;

(b) the quantum of power generated therefrom during the last three years;

(c) whether Government proposes to set up such projects in the near future in the country;

(d) if so, the details thereof, State-wise; and

(e) by when they are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) and (b) There are forty five (45) Liquefied Natural Gas (LNG)/Natural Gas based power projects (25 MW and above capacity) aggregating 16,033 MW capacity functioning in the country as on 31st July, 2010.

The quantum of power generated from LNG/Natural Gas based power projects during last three years i.e. 2007-08, 2008-09 and 2009-10 was 66.0 Billion kWh (BU), 68.7 BU and 92.9 BU respectively.

(c) to (e) State-wise details of gas based power projects which are under construction in the country along with their likely commissioning schedule are given in Statement.